

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 822/2000

New Delhi this the day of 10th May 2000

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

2

Mohinder Singh
(D/449)
S/o Shri Parmanand
R/o 1119, Timarpur
Delhi.

...Applicant

(By Advocate: Shri Shyam Babu)

Versus

1. Govt. of NCT of Delhi
through its
Chief Secretary
5, Sham Nath Marg,
Delhi.
2. Commissioner of Police
Delhi,
Police Headquarters,
I.P. Estate, New Delhi.
3. Dy. Commissioner of Police
Special Branch,
7th Floor, Police Headquarters,
I.P. Estate, New Delhi.
4. W/ASI (Min) Ms. Kiran Yadav
presently posted in 4th Bn.
DAP, Kingsway Camp, Delhi.

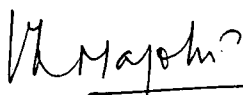
...Respondents

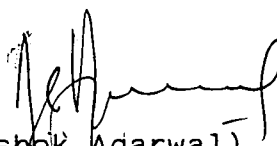
ORDER (Oral)

By Mr. Justice Ashok Agarwal, Chairman

On application made by Shri Shyam Babu
after taking instructions from his client who is
present in ~~the~~ Court, permission is granted to
withdraw the OA.

The O.A. is accordingly dismissed as
withdrawn.


(V.K. Majotra)
Member (A)


(Ashok Agarwal)
Chairman